GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 1896
TO BE ANSWERED ON 11.02.2026

ASSESSMENT, PERFORMANCE AND STRENGTHENING OF THE UMEED PORTAL

1896. SHRI BALABHADRA MAJHI:
  SHRI KOTA SRINIVASA POOJARY:

Will the Minister of MINORITY AFFAIRS be please to State:-

(a) whether an assessment has been carried out to evaluate the impact of the Unified Waqf Management, Empowerment, Efficiency and Development (UMEED) Portal on improving transparency, efficiency and timeliness in the disbursement of scholarships and if so, the details thereof particularly in Nabarangpur Lok Sabha Constituency of Odisha;
(b) the Key Performance indicators (KPIs) used for conducting such assessment along with the indicators and findings used particularly for Nabarangpur Lok Sabha Constituency;
(c) the details of conclusions emerged from the assessment with regard to reduction in processing time and pendency of cases particularly in the Nabarangpur Lok Sabha Constituency;
(d) whether any corrective or remedial measures have been undertaken based on the said findings; and
(e) if so, the details of such measures and the manner in which they are likely to be implemented in the Nabarangpur Lok Sabha Constituency of Odisha?

ANSWER

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a): A statutory portal, namely the UMEED Central Portal–2025, has been developed in accordance with Section 3(ka) of the Unified Waqf Management, Empowerment, Efficiency and Development Act, 1995, and was launched by the Ministry on 06.06.2025 for uploading details of existing waqf and the property dedicated to the waqf, which also automate entire lifecycle of waqf properties, including registration, verification, survey by the Collector, mutation, annual account updates, audit, leasing and monitoring, ensuring transparency, efficiency and effective management and faster grievance redressal. However, the said portal does not have any provision for disbursement of scholarships.

(b) to (e): does not arise.

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